

In the Central Administrative Tribunal
Calcutta Bench

OA No.1298 of 1997

Present : Hon'ble Mr. D. Purkayastha, Judicial Member

Tapan Chakraborty

Vs.

Eastern Railway

For the Applicant : Mr. A. Chakraborty, Lt. Advocate

For the Respondents : Mr. R.K. De, Lt. Advocate

Heard on : 17-6-98

Date of Order : 17-6-98

O R D E R

The application is admitted for hearing. Respondents did not file reply. So, respondents are directed to file reply within three weeks from to-day.


(D. Purkayastha)
Member(J)